NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 66/14	IA 117/201	For hearing on IA 117/17	397/ 398	AA Development Capital India Fund I, LLC Vs. Siesta Logistics Corpn, Ltd. & 2 Others.

SIGNATURE			NAME (IN CAPITAL)	SL.
		REPRESENTATION TO WHOM	& PHONE NUMBER	NO.
what	mst	Petitioner	2. Mshan 9611535696	>
		V., a.t.	96115 35696	20
		Kispoulut	Bhowar	2)

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 117/17 is listed today for hearing. List it finally on 18/01/2018.

Member (T)

Member (J)